

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/78/2017

NAME OF THE PETITIONER(S) : THE SOUTH TRAVANCORE PLANTATIONS LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

N. SRIDHARAN

Practising Company Secretary N. Sridharan

ORDER

Mr. N. Sridharan PCS representing the petitioner present. He made his submissions in part. For continuation of submissions, time is extended at request. Put up on 20.11.2017 at 10.30 A.M.

~Sof~
K Anantha Padmanabha Swamy
Member (Judicial)

MS